

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No.01 of 2024 in MAC App./12/2024/(Filing No.)

THE NEW INDIA ASSURANCE CO. LTD. APPLICANT
VERSUS

SUKMIT THAPA RESPONDENT

Date: 19.03.2024

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicant Mr. Dipayan Roy, Advocate.

For Respondent None present.

ORDER

Mr. Dipayan Roy, Learned Counsel is present today for the Applicant.

Despite the assurance given by Mr. Anirudh Gupta, Learned Counsel yesterday that he would be present in the Court today and furnish the document which authorises him to appear on behalf of the Insurance-Company, but Mr. Gupta has failed to appear before this Court today.

Let both Mr. Anirudh Gupta and Mr. Dipayan Roy, Learned Counsel, appear before this Court tomorrow.

List on 20-03-2024.

Judge
19.03.2024